

(e) whether Government consider the desirability of opening a separate cell to deal with such matters, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) No, Sir.

(b) During April—June, 1980, 1980 complaints were received by DTC and all of these complaints have been acknowledged by the Corporation.

(c) It is not found feasible to have a separate Cell. All such complaints are dealt with by the officers of concerned departments in the DTC and action depending upon the nature of the complaint, is taken.

Financial Assistance to D.T.C.

7213. SHRI R. K. MHALGI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government provide financial assistance to the Delhi Transport Corporation in the form of subsidy or in any other form;

(b) if so, the amount provided during the last three years, year-wise; and

(c) why such financial assistance is not made available to Bombay Municipal Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The DTC, which is under the administrative control of the Central Government, is given financial assistance in the form of interest bearing ways and means and capital loans.

(b) The amount of loans provided during the last three years are given below:

Year	Capital loan	Ways of means loan
1977-78	200.00	400.00
1978-79	475.00	700.00
1979-80	825.00	534.00

(c) The Bombay Municipal Corporation is under the Govt. of Maharashtra and as such it is for that State Govt. to provide financial assistance, to the said Corporation as and when considered necessary.

Numbers of Employees in Indian Diplomatic, Consular and Trade Representation Organisations Abroad

7214. SHRI BRAJAMOHAN MOHANTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of locally recruited employees employed in each of Indian Diplomatic, Consular and Trade Representation Organisations out side India and how many of them are foreign nationals;

(b) whether there is any rule for recruitment of local persons; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) (a) The up to date information is being collected and will be placed on the Table of the House.

(b) and (c) The locally recruited personnel are mainly for Clerical or other lower jobs. They do not belong to any Cadre. The Heads of Missions/Posts are empowered to employ such personnel subject to their suitability for the requirements of the jobs. Terms of service vary from Mission to Mission according to local conditions.

Expenditure incurred on Non-Muslim Shrines in Pakistan

7215. SHRI BRAJAMOHAN MOHANTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there are any non-Muslim shrines in Pakistan under protection and preservation of the Government of India;

(b) if so, the details thereof; and